

ITEM NO.3

COURT NO.7

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5455/2023

LAL LAKHIANI & ORS.

Appellant(s)

VERSUS

PURI CONSTRUCTION PRIVATE LIMITED & ANR.

Respondent(s)

WITH
C.A. No. 5456/2023 (XVII-A)

Date : 23-04-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) : Mr. Gaurav Gupta, Adv.
Mr. Rupal Gupta, Adv.
Ms. Mrinal Kanwar, AOR

For Respondent(s) : Mr. Pravin Bahadur, Adv.
Mr. Amit Agarwal, Adv.
Ms. Kanika Gomber, Adv.
Mr. Saurabh Kumar, Adv.
Mr. S Anjani Kumar, Adv.
Mr. Eshan Badhuni, Adv.
Mr. Vishnu Kant, AOR

UPON hearing the counsel the Court made the following
O R D E R

The matter is adjourned to 30.04.2025.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)